

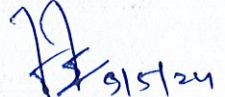
F. No. J-18/27/2024 –Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th May, 2024

ORDER

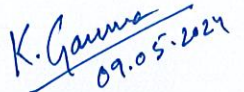
The name of Sh. Shri Rishikesh Anant Gupte, Senior Panel Counsel, for CAT Circuit Sitting Bench, Nagpur, occurring in List B at Sl. No. 3 in this Department's Order No. F. No. J-11017/21/2018 Judicial dated 13.07.2021 stands omitted due to his death on 17.03.2024.

2. Hindi version of this order will follow.


(Manindra Choudhary)
Assistant Legal Adviser (J)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. The Incharge, Branch Secretariat at Mumbai.
4. Shri Bhaskar D. Pandit, Senior Central Govt. Standing Counsel, Central Administrative Tribunal, Nagpur Bench.
5. Deputy SGI, , High Court of Bombay, Nagpur Bench.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
8. Official / Spare copies.


(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in